

(d) if not, the reasons therefor?

THE MINISTER OF CIVIL AVIATION AND TOURISM (SHRI MADHAVRAO SCINDIA): (a) As per information made available by State Government, the total number of tourists who visited Rajasthan during last six months in 1991 is 26,37,221.

(b) The names of important tourist centres alongwith the number of tourists who visited them during the above period are given below:

<i>Centre</i>	<i>Number of tourists</i>
Mount Abu	3,79,888
Udaipur	3,62,144
Jaipur	3,45,541
Jodhpur	2,91,150
Ajmer	2,63,040
Puskar	2,39,394
Jaisalmer	1,34,544
Nathdwara	1,18,466

(c) No, Sir.

(d) It is not possible to airlink any new station at present due to commercial and operational reasons.

[English]

**Telephone Exchanges in Hamirpur,
Mimachal Pradesh**

6248. **SHRI PREM DHUMAL:** Will the Minister of COMMUNICATIONS be pleased to state:

(a) the number of places in Hamirpur

Telecommunications Circle of Himachal Pradesh where people have deposited the initial advance deposit for telephone connections;

(b) whether telephone exchanges have been installed;

(c) if so, the details thereof;

(d) if not, the reasons therefor;

(e) the time by which exchanges are likely to be installed ?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMUNICATIONS (SHRI P. V. RANGAYYA NAIDU): (a) 37 upto 29.2.1992 in Hamirpur telecom Division (not Circle)

(b) and (c). New telephone exchanges have been installed at 3 places, namely, Makra Karloti in Bilaspur district, Nangal Jaryala in Una district and Tal in Hamirpur district.

(d) and (e). New telephone exchanges at remaining places will be installed progressively depending upon existence of minimum demand, subject to availability of resources and technical feasibility.

Loss in Centaur Hotel

6249. **DR. V. RAJESWARAN:** Will the Minister of CIVIL AVIATION AND TOURISM be pleased to state:

(a) whether Centaur hotels are suffering loss;

(b) if so, the reasons therefor;

(c) the steps taken to make the hotels viable; and

(d) whether the government propose to

close down the hotels at the various airports?

THE MINISTER OF CIVIL AVIATION AND TOURISM (SHRI MADHAVRAO SCINDIA): (a) and (b). Long gestation period of the projects undertaken loan repayment any heavy interest burden are the main reasons for the losses incurred.

(c) Efforts are being made to increase the business and improve the quality of services to meet the competition.

(d) No, Sir.

[*Translation*]

Conversion of Myhorpur Airport Into Commercial Airport

6250. SHRI RAM NIHOR RAI: Will the Minister of CIVIL AVIATION AND TOURISM be pleased to state:

(a) whether there is any proposal to develop the existing Myhorpur, Sonabhadra, Uttar Pradesh, Air field as commercial Airport;

(b) if so, the details thereof; and

(c) if not, the reasons therefor?

THE MINISTER OF CIVIL AVIATION AND TOURISM (SHRI MADHAVRAO SCINDIA): (a) No, Sir.

(b) Does not arise.

(c) None of the scheduled airlines have proposed to start air service from this airfield.

Food Processing Industries

6251. SHRI DHARMANNA MONDAYA SADUL: Will the Minister of FOOD

PROCESSING INDUSTRIES be pleased to state:

(a) the number of food processing units set up in private, public and joint sectors in the country as on December, 1991;

(b) the items of food and other connected items being processed by these units alongwith their locations;

(c) whether the Government have recently liberalised rules for setting up such units in country;

(d) if so, criteria fixed for setting up such units; and

(e) the number of units likely to be set up during 1992-93 in each sector?

THE MINISTER OF STATE OF THE MINISTRY OF FOOD PROCESSING INDUSTRIES (SHRI GIRIDHAR GOMANGO):

(a) and (b). While information in regard to number and details of all food processing industries are not maintained centrally, information with regard to number of rice mills, roller flour mills, fruits and vegetable processing units and sweetened aerated water manufacturing units registered under EPO and fish processing units, State-wise are given in the Statement I. Three public sector undertakings, namely, Modern Food Industries (India) Limited, North Eastern Regional Agricultural Marketing Corporation and Hindustan Vegetable Oil Corpn. Limited under the administrative control of Central Government and having units at various parts of the country, manufacture bread, fruit based beverages, energy food, extruded food, fruit juice concentrates, vanaspati edible oils, corn flakes, oat meals, texturised soya protein etc.

(c) and (d). As per new Industrial Policy announced by the Government in July, 1991, no industrial licence is required for setting up